

## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>S. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
<b>1.</b>	<b>A No 24/19 &amp; IA 119/19 &amp; IA 120/19</b> (IA 119/19 - For Stay & IA 120/19 - For Additional Documents)	Tastavalley Power Transmission Limited Vs. Central Electricity Regulatory Commission & Ors.	4309/2018 Dated 02/11/2018	14/01/2019		<b>29/01/2019</b>  <b>Court-I</b>
<b>2.</b>	<b>IA 121/19 in DFR No. 4154/18</b> (Delay in filing)	M/s. Radiant Castings Vs. Himachal Electricity Regulatory Commission & Ors.	4154/2018 Dated 26/10/2018	18/01/2018		<b>29/01/2019</b>  <b>Court-II</b>
<b>3.</b>	<b>IA 122/19 in DFR No 4255/18</b> (IA 122/18 – Delay in filing)	Global Energy Private Limited Vs. Central Electricity Regulatory Commission & Anr.	4255/2018 Dated 31/10/2018	18/01/2019	<b>Vishal Gupta for R-2</b>	<b>30/01/2019</b>  <b>Court- I</b>

**Dated: 25/01/2019**

**Sd/-  
Dy. Registrar**